NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 143/74(2)/NCLT/AHM/2016(New) C.A. No. 157/74(2)/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

Name of the Company:

Madhya Pradesh State Industrial Development

Corp. Ltd.

Section of the Companies Act:

Section 74(2) of the Companies Act, 2013;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DHAMRAJ SINGH THAKUR PCS

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2.

<u>ORDER</u>

Learned PCS Mr. Dhanraj Singh Thakur present for petitioner.

Present Status of Deposit holders who approached Hon'ble High Court are filed.

Petitioner is directed to issue notice to all the Deposit holders mentioned in annexure A-1 of the petition and file proof of service before this Tribunal.

List the matter on 1/3/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of January, 2017.